

ৰাৰ্জপত্ৰ

Registered No. A-12

The Assam Gazette

जजाशाबन

EXTRAORDINARY

প্ৰাপ্ত-কৰ্তুত্ব দাৰা প্ৰকাশিত

PUBLISHED BY AUTHORITY

নং 155 দিশপুৰ, সোমবাৰ, 5 ডিচেম্বৰ, 1977, 14 আছোণ, 1899 শ্ব No. 155 Dispur, Monday, 5th December, 1977, 14th Agrahayana, 1899 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 3rd December 1977

No.LGL.166/77/4.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

he chedule in relation to the financial year ended on the 31st day of March, 1369.

ASSAM ACT No. XVIII OF 1977

(Received the assent of the Governor on the 27th November, 1977)

THE ASSAM APPROPRIATION (No. V) ACT, 1977

An

Act

to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State of Assam to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1969, in excess of the amount authorised or granted for the said services.

It is hereby enacted in the Twenty-eighth year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No. V) Act, 1977.

Issue of Rs.

2. From and out of the Consolidated Fund 7,05,14,590 of the State of Assam, the sums specified in column from and out (3) of the Schedule amounting in the aggregate lidated Fund to the sum of seven crores, five lakhs, fourteen of the State of Assam for thousand five hundred and ninety rupees shall be the financial deemed to have been paid and applied to meet year 1968-69. the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year ended on the 31st day of March, 1969, in excess of the amounts authorised or granted for those Services for that year.

Appropriation. 3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March, 1969.

THE ASSAM GAZETTE, EXTRAORDINARY, DEC. 5, 1977 877

				and the second s	
SCHEDULE					
(1	(1)		Sums not exceeding		
Grant Services and purposes		(
No	(Major Heads)	Voted by the Assembly	Charged on the Consoli-	Total	
			dated Fund		
		Rs.	Rs.	Rs.	
3	10-State Excise	4,37,368		4,37,360	
4	11—Taxes on Vehicles	55,238	•••	55,239 46,418	
6	14—Stamps · · · · · · · · · · · · · · · · ·	46,418	••	15,515	
7 9	15—Registration	13,16,924	•••	13,16,924	
10	21—Administration of Justice	15,10,521	-37,042	37,042	
11	22—Jails	8,47,502	•••	8,47,502	
20	30-Public Health-I- etc	29,12,000	***	29,12,000	
27	35-Industries-I-Sericulture and Weaving	1,73,485	0.00	1,73,485	
30	37—Community Development Projects	43,70,241	6-0-0	43,70,241	
35	39-Misc., etcIII-Planning Organisa- tion (State)	11,776	•••	11,776	
41	39-Misc., etcIX-Tourist Organisation.	17,595	V*	17,595	
44	44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commer- cial) and 100-Capital Outlay on Irrigation, Navigation, Embankment and Drainage	1,56,17,871		1,56,17,871	
	Works (Non-Commercial).				
46	50—Public Works (excluding Tools and Plants and Establishment).	3,73,42,669	2,29,910	3,75,72,579	
47	50—Public Works (Tools and Plants and Establishment).	45,76,110	1,437	45,77,547	
48	53-Ports and Pilotage	35,868		35,869	
49	57-Road and Water Transport Schemes.	6,29,969		6,29,969	
51	65—Pension, etc.	8,48,391		8,48,391	
68	96—Capital Outlay, etc. I—Investment in Other Commercial and Industrial Undertaking.	9,79,000		9,79,000	
74		12,261		12,261	

U. TAHBILDAR,
Secretary to the Govt. of Assam,
Legislative Department.

2,68,389

7,05,14,520

Total

7,02,46,201